

lines in NDMC area are being undertaken based on International Specifications. 11 decentralised STPs of capacity ranging from 50 KLPD to 500 KLPD are developed for treatment of sewer water and to utilize the treated water for horticulture purpose.

Housing needs of urban poor

†486. SHRIMATI KANTA KARDAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the steps taken by Government to fulfil the housing needs of urban poor of the country;

(b) whether Government plans to provide loans to poor people at lower rates through banks and if so, the details thereof; and

(c) the number of houses constructed/being constructed in Uttar Pradesh under Pradhan Mantri Awas Yojana during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. The PMAY (U) comprises the following four verticals:—

- (i) "In-situ" Slum Redevelopment (ISSR);
- (ii) Credit-Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership (AHP); and
- (iv) Beneficiary-led individual house construction or enhancement (BLC).

(b) Under CLSS vertical of the PMAY(U), an interest subsidy of 6.5%, 4% and 3% on loan amount upto ₹ 6 lakh, ₹ 9 lakh and ₹ 12 lakh is provided for the eligible beneficiaries belonging to EWS/LIG, MIG-I and MIG-II categories respectively seeking housing loans from Banks, Housing Finance Companies (HFCs) and other such Institutions. Interest subsidy of ₹ 8,378.15 crores has so far been disbursed to total 3,77,020 beneficiaries under the CLSS Vertical.

(c) Details of houses approved, grounded for construction and completed under the PMAY(U) during the last three years and current year in the State of Uttar Pradesh are as following:—

† Original notice of the question was received in Hindi.

Houses Sanctioned	9,59,257
Houses grounded for construction	3,53,827
Construction of Houses completed	1,20,741

Houses to poor families under 'PMAY'

487. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of houses provided to poor families in the country under the Pradhan Mantri Awas Yojana during the last three years, State-wise including Uttar Pradesh; and

(b) the amount proposed to be spent/spent so far for providing houses during that period?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs), including the State of Uttar Pradesh (UP), in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. State/UT-wise, including the State of UP, status of EWS houses approved along with Central Assistance approved and released for EWS beneficiaries under the PMAY(U) during the last three years and current year are given in the Statement-I (*See below*).

The Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana-Gramin (PMAY-G) w.e.f. 01.04.2016 under which financial assistance is provided to all houseless and households living in zero, one or two kutchha wall and kutchha roof house identified from Socio- Economic and Caste Census (SECC), 2011 list and as verified by Gram Sabha. State/UT-wise, including the State of UP, details of houses targeted and funds released under PMAY-G during the last three years are given in the Statement-II